

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU):

(a) to (d) Taking cognizance of Public Interest Petition in the High Court, Delhi alleging irregularities in the issue of Custom Duty Exemption Certificates to private hospitals/diagnostic centres for import of medical equipments, Shri K. Chandramouli, Former Joint Secretary and Chief Vigilance Officer of the Ministry of Health & Family Welfare was appointed to investigate the case of certain hospitals/institutions. After investigation, Shri Chandramouli submitted his report directly to the High Court, Delhi on the basis of which departmental action was initiated where called for. The progress is being reported to the High Court of Delhi. Cases of other hospitals where Custom Duty Exemption Certificates were issued under Notification No. 64/88 dated 1.3.88 are also under scrutiny/investigation by Committees appointed by the High Court and the Ministry. The process for grant of Custom Duty Exemption Certificate or withdrawal of the same where called for has been streamlined. The said Government Notification has since been rescinded with effect from 1.3.94.

बिहार के ग्रामीण क्षेत्रों में स्वास्थ्य उप-केन्द्रों का कार्यकरण

2024. श्री चनादन यादव: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1995-96 तथा 1996-97 के दौरान बिहार के ग्रामीण क्षेत्रों में कितने स्वास्थ्य उप-केन्द्र खोले गए थे;

(ख) क्या यह सच है कि उन स्वास्थ्य उप-केन्द्रों में न तो डाक्टर और न ही नर्स और दवाएं उपलब्ध हैं जिसके कारण बीमार व्यक्तियों की असमय मृत्यु हो जाती है; और

(ग) यदि हां, तो इस कुप्रबंध को कब तक दूर कर दिया जाएगा?

पर्यावरण और वन मंत्री (श्री सुरेश प्रभु): (क) केंद्रीय सरकार के पास उपलब्ध सूचना के अनुसार 1995-96 और 1996-97 के दौरान बिहार राज्य में कोई नया उपकेन्द्र नहीं खोला गया।

(ख) और (ग) एक उपकेन्द्र निवारक परिचर्या प्रदान

करना है; एक उपकेन्द्र के लिए कर्मचारी संबंधी मानकों के अनुसार, केवल एक स्वास्थ्य कार्यकर्ता (पुरुष) तथा एक स्वास्थ्य कार्यकर्ता (महिला)/सहायक नर्स मिडवाइफ उपलब्ध कराए जाते हैं, केंद्रीय सरकार अनुमोदित औषधों की खरीद के लिए 2000 रुपए प्रतिवर्ष, प्रति उपकेन्द्र प्रदान करती है जिसकी खरीद संबंधित राज्य सरकारों द्वारा की जाती है। सहायक नर्स मिडवाइफ के बहुत से पद इस समय बिहार में खाली पड़े हैं। राज्य सरकार को राज्य में प्राथमिक स्वास्थ्य परिचर्या में आधारभूत ढांचागत कमियों को पूरा करने के लिए इन पदों को भरने हेतु नियमित अंतरालों पर सलाह दी जा रही है।

Deaths due to rabies

2025. SHRI SOLIPETA RAMACHANDRA REDDY:

DR. D. VENKATESHWAR RAO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that over 25,000 people die every year from rabies all over the country;

(b) the number of deaths on account of rabies during each of the last three years;

(c) whether lack of anti-rabies antidotes are the prime cause of these deaths;

(d) whether Government have any programme to control the rabies; and

(e) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU):

(a) No, Sir.

(b) According to the figures made available by Central Bureau of Health Intelligence, the number of deaths on account of rabies in the State/UT during each of the last three years i.e. from 1995 to 1997 are as following:

Year	Deaths
1995	632
1996	281
1997	386 (Provisional)

(c) Shortage of anti-rabies vaccine has not been reported by any State/Union Territory.

(d) and (e) During the Sixth Plan period a